

Allotment of Fertilizer from January, 1973 to West Bengal, U.P. and Orissa

5090. SHRI SOMNATH CHATTERJEE: Will the Minister of AGRICULTURE be pleased to state the quotas and actual allotment of fertilizers month-wise from January 1973 till end of November to the States of West Bengal, Uttar Pradesh and Orissa respectively?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): The requirements of fertilisers are assessed in the six monthly Zonal Conferences in respect of each State for the two crop seasons of 6 months each viz., Kharif (February-July period) and Rabi (August-January period). On the basis of these assessments, and after deducting the supplies to be made by domestic manufacturers, this Ministry makes allotment of fertilisers from the Central Fertiliser Pool to each State on a quarterly (3 months) basis. Allotments are not made monthwise

Keeping the above in view the required information pertaining to requirements assessed and allotments made in respect of West Bengal, Uttar Pradesh and Orissa for the period February, 1973 to January, 1974 is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-6038/73].

Maternity Hospitals in Delhi

5091. SHRI NAWAL KISHORE SINHA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number and names of Maternity Hospitals in Delhi and the number of beds in each Hospital;

(b) whether the intake of patients/delivery cases is much more than the number of beds and generally the patients are compelled to rest on the floor;

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(c) the steps taken to increase the number of beds in these hospitals to ensure that no patient is asked to lie-down on floor; and

(d) whether there is any proposal to open some more new maternity hospitals in Delhi and if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) According to the information available in this Ministry, the number of Maternity Hospitals and Hospitals having Maternity beds in Delhi as on 1st January, 1973, is 26. A statement indicating the names with the number of maternity beds in each hospital is laid on the Table of the House. [Placed in Library. See No. LT-6037/73].

(b) to (d). The information is being collected.

Distribution of Sugar and Edible Oil in Dadra and Nagar Haveli

5092. SHRI R. R. PATEL:

SHRI D. P. JADEJA:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the criteria adopted for the distribution of Sugar and edible oil in Dara and Nagar Haveli;

(b) the quantity of sugar fixed per unit per month in Dadra and Nagar Haveli;

(c) whether this supply is less than the supplies made in other Union Territories; and

(d) if so, the reasons therefor and whether Government will consider to bring it at par with other Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c). There is no control on distribution of

edible oils or vanaspati. The vanaspati industry had however agreed during the period of scarcity, a few months ago, to meet the requirements of all States/Union Territories for current production pro-rata to the supplies made to them in the last year.

According to the last information available levy sugar is distributed in Dadra and Nagar Haveli at a uniform rate of 1 Kg. per unit per month and it is not less than the rate prevalent in other Union Territories.

(d) Does not arise.

Opening of Fair Price Shops in Dadra and Nagar Haveli

5093. SHRI R. R. PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether fodstuff is being sold by the fair price shops throughout India;

(b) if so, the reason why it is not sold in Dadra and Nagar Haveli through fair price shops;

(c) whether Government will consider to open fair price shops in that territory; and

(d) if so, when the matter will be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) to (d). Distribution of foodgrains through fair price shops within the State/Union Territory is the responsibility of the State Government/Union Territory Administration. There are a little over 2 lakh fair price/ration shops distributing rice, wheat, wheat products coarse grains, levy sugar etc., all over the country. Dadra and Nagar Haveli Administration has reported that there are 38 fair price shops functioning in the Territory.

Cooperative Societies and Cooperative Rice Mills in Dadra and Nagar Haveli

5094. SHRI R. R. PATEL:

SHRI D. P. JADELA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Co operation Activities were being encouraged all over India;

(b) if so, why in Dadra and Nagar Haveli such activities are thrown a side by the local authorities;

(c) whether several demands for establishing a cooperative rice mill in Dadra and Nagar Haveli has been made; and

(d) if so, whether Government propose to direct the Director of Dadra and Nagar Haveli to take necessary action for establishing Cooperatives units in the territory?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) Yes, Sir.

(b) It is not a fact.

(c) No proposal for establishing a rice mill in Dadra and Nagar Haveli has been received by the Department or the National Cooperative Development Corporation.

(d) There is no such proposal.

Threat to Rabi Crop in Punjab due to Lack of Fertiliser

5095. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Chief Minister of Punjab had brought to the notice of the Union Government on the 15th November, 1973 the threat to Rabi crop in Punjab for lack of fertilisers; and

(b) if so, the action taken in this regard?